

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNNAI**

Original Application No. 142 of 2024 (SZ)

M. Vetri Selvan, Chennai.

... Applicant

Vs.

The Chennai Pollution Control Board,  
Rep. by its Chairman, New Delhi and Ors.

...Respondents

**PAPERBOOK**

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Through



**Mr. Ramaswamy Meyyappan**  
Government Advocate  
Government of Puducherry Madras High Court Campus  
9940188325/meram6@gmail.com  
MS 1894/2016

**BEFORE THE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE, CHENNAI)**

**ORIGINAL APPLICATION NO. 142/2024**

M. Vetri Selvan, Chennai.

..... Applicant

Versus

The Central Pollution Control Board,  
Rep. by its Chairman,  
New Delhi and ors.

..... Respondents

**AFFIDAVIT FILED BY THE MEMBER SECRETARY, PUDUCHERRY  
POLLUTION CONTROL COMMITTEE (RESPONDENT NO.11)**

I, Dr. N. Ramesh, son of Natarajan, aged 58 years, Member Secretary of the Puducherry Pollution Control Committee (PPCC), Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that the Public Work Department (PWD) is the designated authority for collecting, transporting, treating, and disposing of sewage generated in the U.T. of Puducherry.
2. I respectfully submit that the three Sequence Batch Reactor (SBR) technology-based Common Sewage Treatment Plants are currently in operation in Puducherry, as listed below:

Sl. No	Location	Capacity
1	Lawspet	17 MLD
2	Kanagan Eri	17 MLD
3	Dubrayapet	17 MLD

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*N. Ramesh*  
**Dr. N. RAMESH  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY**

3. I respectfully submit that the Public Work Department floated a tender on 27.01.2026 for the installation of the Continuous Online Emission Monitoring System (COEMS) in all the 17 MLD STPs. (Annexure)
4. I respectfully submit that the technical bid of the tender was opened on 04.02.2026, followed by the opening of the financial bid on 11.02.2026.
5. I respectfully submit that the Letter of Intent (LoI) for the installation of OCEMS was issued to M/s. Nevco, Chennai, on 19.02.2026.
6. I respectfully submit that OCEMS will be installed in all three 17 MLD Common Sewage Treatment Plants on or before 30<sup>th</sup> March, 2026, with connectivity to the Central Pollution Control Board and Puducherry Pollution Control Committee portals.
7. I shall comply with any further order(s) issued by the Hon'ble National Green Tribunal.



DEPONENT

**Dr. N. RAMESH**  
**MEMBER SECRETARY**  
**PUDUCHERRY POLLUTION**  
**CONTROL COMMITTEE**  
**PUDUCHERRY**

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VERIFICATION

Verified at Puducherry on the 19<sup>th</sup> day of February 2026 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed therefrom.

*N. Ramesh*

DEPONENT

**Dr. N. RAMESH**  
MEMBER SECRETARY  
PUDUCHERRY POLLUTION  
CONTROL COMMITTEE  
PUDUCHERRY

Solemnly affirmed at Puducherry  
On this day 19<sup>th</sup> the day of February 2026  
and signed his name in my presence



SIGNED BEFORE ME

*K. Santhanakrishnan*

**K. SANTHANAKRISHNAN**, B.A., LL.B., B.E.  
ADVOCATE & NOTARY PUBLIC  
GOVERNMENT OF INDIA  
Reg.No. 5826/08  
No.26, Second Cross Street,  
Thilagar Nagar, Pondicherry-605 002  
*Eut aom 5.10.80/99*

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No 8866 /PW/PH/DB-DR//F.No.911/2025-26  
 GOVERNMENT OF PUDUCERRY  
 PUBLIC HEALTH DIVISION  
 P.W.D., PUDUCHERRY

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Puducherry, the 27/1/26

**PRESS NOTICE FOR e-Tender**  
**e-Tender No.48/PHD/2025-26**

**INFORMATION AND INSTRUCTIONS FOR BIDDERS FOR  
 E-TENDERING FORMING PART OF BID DOCUMENT**

On behalf of the President of India, item rate tenders are invited through e-Tendering by the Executive Engineer, Public Health Division, Public Works Department, and Puducherry for the following work from the eligible contractors/firms. All Contractors / Firms other than those registered with PWD, Puducherry should produce documentary evidence in support of their having satisfactorily completed three similar works each of 40% of estimate cost put to tender or two works each of 60% of estimate cost put to tender or one work of 80% of estimate cost put to tender in the last seven years ending previous day of last date of submission of tenders, (Similar work means "Supply, installation and commissioning of various special analysers for measuring (BOD, COD, TSS & PH) and Online monitoring software for Sewage Treatment Plants with data connectivity"). The value of executed works shall be brought to current costing level by enhancing the actual value of work at simple rate of 7% per annum; calculated from the date of completion to last date of receipt of applications for tenders. The contractor after purchasing the valid ikey and Digital signature Certificate can only be able to download the Press Notice, NIT and other related documents and upload the bid document online by verifying the Tender Number assigned for this work from [www.pudutenders.gov.in](http://www.pudutenders.gov.in)

Sl No.	Name of work and Location	Estimated cost put to bid (Rs)	Earnest Money (Rs)	e-tender processing fee (Non-refundable) (Rs)	Stipulated Period of Completion	Class of contractor
1	2	3	4	5	6	7
1	Supply, installation and commissioning of various special analysers for measuring (BOD, COD, TSS & PH) and Online monitoring software for Sewage Treatment Plants with data connectivity at Dubrayapet, and Lawspet, Puducherry	45,43,000/-	90,860/-	₹500/- + GST @ 5%	1 (One) Month (Including monsoon period)	OEM/Authorized dealer
2	Supply, installation and commissioning of various special analysers for measuring (BOD, COD, TSS & PH) and Online monitoring software for Sewage Treatment Plants with data connectivity at Kanaganeri, Puducherry	21,71,500	43,430/-	₹500/- + GST @ 5%	1 (One) Month (Including monsoon period)	OEM/Authorized dealer

i)	Availability of NIT on website and remittance of EMD	From 10.00 A.M on 27.01.2026 to 4.00 P.M on 03.02.2026	
ii)	Pre-bid Meeting Date, Time & Place		
iii)	Last date of online submission of EMD, Bid and other documents as specified in the bid document	03.02.2026	04.00 P.M
iii)	Date & Time of opening e-Tender	04.02.2026	11.00 A.M

A

Note:

- 1) The intending bidder must read the terms and conditions of FORM-6 carefully. He should only submit his bid if he considers himself eligible and he is in possession of all the documents required.
- 2) Information and Instructions for bidders posted on website shall form part of bid document.
- 3) The bid document consisting of plans, specifications, the schedule of quantities of various types of items to be executed and the set of terms and conditions of the contract to be complied with and other necessary documents can be seen and downloaded from website [www.pudutenders.gov.in](http://www.pudutenders.gov.in) at free of cost.
- 4) Tenders shall be accompanied with e-tender processing fee & Earnest money shall be payable using payment e-gateway of ICICI Bank through internet banking or DIRECT DEBIT/RTGS/NEFT mode through online drawn in favour of the Executive Engineer, Public Health Division, Public Works Department, Puducherry, for which necessary challan will be available in the website.
- 5) e-tender processing fees shall be payable using payment e-gateway of ICICI Bank through Internet Banking or DIRECT DEBIT / RTGS / NEFT facility drawn in favour of the Executive Engineer, Public Health Division, Public Works Department, Puducherry.

**List of Documents to be scanned and uploaded within the period of bid submission:**

**MANDATORY DOCUMENTS**

1. The e-tender processing fee & EMD should be deposited only through NEFT/ RTGS/Direct Debit mode available in the website. The e-tender processing fee & EMD should be drawn in favour of the Executive Engineer, Public Health Division, Public Works Department, Puducherry.
2. Certificate of Registration for GST, and Acknowledgement of up to date filed return of GST, (not less than three months prior to last date of tender submission) will be submitted.
3. If the bidder has not obtained GST registration as applicable, then he shall scan and upload following undertaking along with the bid document "If work is awarded to me, I/we shall obtain GST registration certificate, as applicable, within one month from date of receipt of award letter or before release of any payment whichever is earlier, failing which I/we shall be responsible for delay in payments which will be due towards me/us on account of the work executed and/or for any action taken by PWD or GST department in this regard."
4. All bidders shall upload the Form "C" that the statement of detail of completed works as per the eligibility criteria specified in the NIT. Necessary Attested copies of the Work Order, final completion certificate from the client for the said work(s) in Form "C" have to be attached.
5. Valid Notarized Affidavit of Non-black listing by PWD/State/Central Departments/ PSU/Autonomous bodies as per Form "J" on Non-Judicial stamp paper of Rs.100/- duly signed by the authorized person of agency / firm (only applicable for other than Puducherry PWD Registered Contractors).
6. Valid Notarized Affidavit of 'No back to back execution of work as per Form "G" on Non-Judicial stamp paper of Rs.100/- duly signed by the authorized person of agency/ firm. (The Lowest Contractor, L1 should produce valid Notarized Affidavit before issue of Work Order).
7. Declaration about site inspection
8. The bidder shall be uploaded OEM/Authorized dealer of OEM. Documentary proof in this regard to be along with the technical bid. Bidder & OEM should be directly operational in India for at least 10 years from the bid calling date.
9. The supplied instruments shall be complied TUV Germany norms (as per CPCB guide lines). Required documentary proof should provide for verification.
10. The Instruments/system supplied by the bidder shall be USEPA or MCERT certified products. Required documentary proof shall be provided.
11. The bidder should be experienced in having successfully executed similar type of online sewage effluent monitoring system at any Central/State Government companies or Central/State Government PSUs.
12. The bidder shall provide documentary evidence viz. copy of Work order, completion or satisfactory performance certificate
13. Bidders should produce documentary evidence in support of their having satisfactorily completed three similar works each of 40% of estimate cost put to tender or two works each of 60% of estimate cost put to tender or one work of 80% of estimate cost put to tender in the last seven years ending previous day

- of last date of submission of tenders
14. The bidder shall furnish copy of Technical Datasheet of Supply items with make, model etc.
  15. Required Make: WTW (Brand of Xylem), Germany
  16. The specification of the Controllers, Probes/Sensors, Server for centralized data connectivity for the Real Time Monitoring Station, Calibration of OLMS, OLMS Function check, Continuous Validation of OLMS shall strictly be in compliance with the latest "Guidelines for Online Continuous Effluent Monitoring Systems (OLMS)" & "latest S.O.P. Version", issued by CPCB. The tenderer has to consider all technical aspects of the equipment to comply the latest Guidelines & S.O.P. issued by CPCB.)
  17. PART 1 : The bid amount should included BOQ as in Schedule A of NIT, GST & all other taxes if any and all other charges along with DLP for 2 years from the date of satisfactory completion and commissioning of the instruments which includes the warranty period. During DLP period, complete maintenance of instruments including replacement of its spaces, GST & all other taxes if any and all other charges, are in the bidders scope.
  18. PART 2 : The bidder shall also quote 3rd to 10th year comprehensive maintenance contract cost for each year after completion of Defect Liability Period (DLP). On successful completion of the work and subsequent DLP for 2 years, the contractor will be informed to submit separate performance Guarantee exclusively for comprehensive maintenance phase for next 8 years. On receipt of exclusive submission of Performance Guarantee for comprehensive maintenance, the original performance guarantee submitted by the bidder during the tender stage for the capex shall be released. Thereafter, release of the Performance guarantee of comprehensive Maintenance will be yearly basis proportionately. Cost for Comprehensive maintenance contract includes periodical maintenance at site, calibration and replacement of wornout/damaged spares for maintaining the instrument in full running condition and GST & all other taxes if any and all other charges, are in the bidders scope.
  19. The bidder quoting the lowest price for Part 1 shall be designated as "L1 bidder" and shall be considered the preferred bidder for the entire contract. In the event that the L1 bidder for Part 1 quoted for Part 2 is higher than that of other bidders for Part 1, then the L1 bidder shall be called for negotiation for Part 2 based on the reasonableness when compared with other bidders, the tender of L1 shall be accepted.
  20. The Tender Inviting Authority's decision in this regard shall be final and binding on all bidders.
  21. The Tender inviting Authority reserves the right to accept or reject any or all bids or Part 2 of bid at any time without assigning any reason thereof. Bidders are advised to quote competitively for both parts of the tender, taking into consideration the long-term operation aspects of the instruments.

For e-payment assistance please contact ICICI Bank for e-payment help desk for guidance in Phone No.8939202113.

Please contact e-Procurement cell, 3rd floor, Chief Secretariat, e-tender help desk for guidance in Phone No.0413-2220225 & 1800 3070 2232 (Toll Free) mail id: Support-eproc.pon@nic.in

For any clarification, the contractors are free to contact the Executive Engineer, Public Health Division, PWD, Puducherry in Phone 0413-2336068 & mail id: eephdpwd@gmail.com.

  
EXECUTIVE ENGINEER, PHD

To  
The Notice Board.

Copy submitted to:

1. The Chief Engineer, Public Works Department for favour of information please.
2. The Superintending Engineer-II, Public Works Department for favour of information please.

Copy to:

1. The Executive Engineers, B & R (Central, North, South), Special Buildings-I & II, Irrigation, NH, PWD, Puducherry.
2. The Divisional Accountant, P.H.D., P.W.D., Puducherry.
3. The Assistant Engineer, Drainage Sub-Division, P.H.D., P.W.D., Puducherry.
4. The Secretary, Builder's Association of India (Pondicherry Centre), No.9, Thiyagi Rajagopal Street, Sree Kumaran Nagar, Mudaliarpeta, Puducherry-4
5. The Secretary, Pondicherry Registered Contractors Association, No.256, Chetty Street, Puducherry.
6. S.F / O.C.

